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Title: Papers laid on the Table of the House by members/Ministers.

MR. SPEAKER: Now, Shri Vayalar Ravi to lay his PaperS on the Table. Note will not do. You have to openly apologise.

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI): Sir, I offer my unconditional apology for my delay in coming to the House.

I beg to lay on the Table a copy of the Emigration (Amendment) Rules, 2007 (Hindi and English versions) published in Notification No. S.O. 776 (E) in Gazette of India dated the 18th May, 2007 under section 44 of the Emigration Act, 1983.

(Placed in Library, See No. LT 6753/07)

12. 08 hrs.